

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 02.12.2020

NOTICE

Take notice that the following matters listed on 03.12.2020 in the Court- III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd. With	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha-R2
2.	Comp. App (AT) (Ins) No. 200 of 2020	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)
3.	Comp. App. (AT) (Ins) No. 90 of 2020	Vijay Sitaram Dandnaik Vs. Punjab National Bank & Ors.	Anand. K	P.B.A. Srinivasan- R1 Vikky Dang-R2
4.	Comp. App. (AT) (Ins) No. 638 of 2020	Alok Kumar Kuchhal Erstwhile Interim Resolution Professional Vs. Charming Apparels Pvt. Ltd. & Ors.	Alok Kumar Kuchhal	Aditya Dewan Gaurav Srivastava- R5 Heerika Shukla-R6 Gaurav Srivastava Aditya Dewan-R7
5.	Comp. App. (AT) No. 272 of 2019 & I.A. No. 1715 of 2020	Vidhya Achu Roy Vs. Suraj Mani Engineers Pvt. Ltd.	Nikhil Swami.	Goutham Shivshankar-R1-R5
6.	Comp. App. (AT) (Ins) No. 294-295 of 2020 Part Heard	State Bank of India Vs. Visa Steel Ltd.	Pallavi	Sabyasachi Chaudhury

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1. Notice Board
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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar